

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2438/2001

~~ This the 10th day of December, 2002

HON'BLE JUSTICE SH. V.S. AGGARWAL, CHAIRMAN
HON'BLE SH. M.P. SINGH, MEMBER (A)

Ms. Shobha Garg
W/o Sh. Virender Kumar Garg
R/o B-6/103 Safdarjung Enclave
New Delhi-110029.

Yoga Teacher
Kendriya Vidyalaya
JNU Campus, New Mehrauli Road,
New Delhi-110067.
(By Advocate: Sh. Madhav Panikar)

Versus

1. The Commissioner
Kendriya Vidyalaya Sangathan
16, Institutional Area
Shaheed Jeet Singh Marg
New Delhi-110016.
2. The Principal
Kendriya Vidyalaya,
JNU Campus, New Mehrauli Road,
New Delhi-110067.
(By Advocate: Sh. H.Jairaman proxy for
Sh. S.Rajappa)

O R D E R (ORAL)

Hon'ble Justice Sh. V.S. Aggarwal,

Learned counsel for the applicant states that he may be allowed to withdraw the present original application with liberty to file a fresh OA with respect to the refusal of the respondents in accepting her application seeking voluntary retirement.

2. Allowed as prayed, subject to aforesaid. Original application is dismissed as withdrawn.


(M. P. SINGH)
Member (A)


(V.S. AGGARWAL)
Chairman

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